

Bihar Cotton Mills, Phulwarisharif

3401. Shri Anirudh Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Bihar Cotton Mills at Phulwarisharif have given notice of closure with effect from the 15th April, 1958; and

(b) if so, the reasons therefor?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir. Bihar cotton mills at Phulwarisharif had given notice of closure with effect from 15-4-1958 but subsequently the Management have deferred closure for another month.

(b) According to the mill management, the working of the mill has become uneconomic and unremunerative on account of a lack of interest of the consuming public in the type of cloth produced by this mill

Land in Delhi

3402. Shri B. C. Mullick: Will the Minister of Planning be pleased to state the number of tenants who have voluntarily surrendered their land in the Delhi Territory since 1954?

The Deputy Minister of Planning (Shri S. N. Mishra): The information is being collected and will be placed on the Table of the Lok Sabha as soon as it is received

Electrification of Railways

3403. Shri Panigrahi: Will the Minister of Planning be pleased to state:

(a) whether the Planning Commission had convened a conference on the 8th April, 1958 to discuss the power needs for carrying out electrification programme of Railways in Eastern India;

(b) what is the estimated expenditure for setting up two thermal plants at Dugda, which are to be set with the Soviet aid;

(c) what are the different sources from which the power needs are going to be met; and

(d) what were the recommendations of the Planning Commission Conference to this effect?

The Deputy Minister of Planning (Shri S. N. Misra): (a) to (d). A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 149.]

Spinning Mills for Displaced Persons

3404. Shri Panigrahi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the scheme for setting up spinning mills for industrial rehabilitation of displaced persons are still in operation;

(b) whether loans were advanced to industrialists for starting industries capable of employing an all-refugee staff; and

(c) the number of industries started under the scheme?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes. I presume that the hon. Member is referring to such schemes in the Eastern Sector.

(b) Yes, on the condition of employing the entire unskilled, and as many as possible skilled workers from amongst displaced persons.

(c) Schemes for starting seven spinning mills have been sanctioned.

Printing Errors in Official Publications

3405. { Shri C. K. Bhattacharyya:
Shri S. C. Samanta:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government are aware of the prevalence of errors in official publications including the Gazette of India, necessitating frequent issue of correction slips for many of them; and

(b) if so, what steps are being taken to improve this state of things?

The Minister for Works, Housing and Supply (Shri K. C. Reddy): (a) The errors in official publications including the *Gazette of India* generally do not occur under normal circumstances. The errors which necessitate issue of corrections slips are attributable to:—

- (i) supply of defective manuscripts and substantial alterations carried out by the indentors at proof stage;
- (ii) jobs having to be rushed through at short notice; and
- (iii) changes suggested by indentors after the completion of the jobs.

(b) The various indentors have been requested to extend their co-operation in eradicating the causes responsible for the occurrence of errors in the Government of India Publications. The Government presses have also been instructed to exercise greater vigilance.

Indo-Burma Border

3406. { Shri Bhogji Bhai:
Shri Rameshwar Tantia:
Shri L. Achaw Singh:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 829 on the 10th March, 1958 and state:

(a) whether report of the joint inspection team about the position of the village Lungwa Tingha on Indo-Burma border has been received; and

(b) if so, the nature of the report?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Yes, the two Commissioners have agreed that the village is on the Indian side of the border.

आकाशवाणी, इन्दौर पर आदिवासी कार्यक्रम

३४०७. श्री डामर : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी के इन्दौर केन्द्र से प्रतिवेदन आदिवासी कार्यक्रम के

प्रसारण के लिये कोई व्यवस्था है ; और

(ख) यदि हां तो उस का व्यौरा क्या है ?

सूचना और प्रसारण मंत्री (डा० केसकर) : (क) और (ख). आदिवासियों के लिये इन्दौर स्टेशन से कभी कभी कार्यक्रम प्रसारित किया जाता है। भोपाल में १० किलोवाट का शोर्टवेव ट्रांसमीटर लगाया जा रहा है। इसके चालू हो जाने के बाद आदिवासियों के लिये कार्यक्रमों की संख्या भी बढ़ा दी जायगी।

लाहौर की सहकारी समिति

३८०४. श्री पदम देव : क्या सूचना तथा अलसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार के उन कर्मचारियों को जो विभाजन से पूर्व लाहौर में बचत सहकारी समितियों के सदस्य थे और अब भारत में हैं उन की अंत पूंजी मिल गई है ; और

(ख) यदि नहीं, तो इस के क्या कारण हैं ?

पुनर्वास तथा अलसंख्यक कार्य मंत्री (श्री मेहरचन्द्र खन्ना) : (क) रेलवे कोऑपरेटिव सोसाइटियों को छोड़ कर लाहौर में स्थित केन्द्रीय सरकार के कर्मचारियों की थिफ्ट कोऑपरेटिव सोसाइटियों में निकासियों के हिस्सों के दावों का काम दोनों पंजाब सरकारों के कोऑपरेटिव सोसाइटियों के रजिस्ट्रारों द्वारा होता है। यह काम केन्द्रीय सरकार के आधीन क्लेमस आर्गैनाइजेशन द्वारा नहीं किया जाता। केवल नार्थ वेस्टर्न रेलवे के कर्मचारियों की कोऑपरेटिव क्रेडिट ऐन्ड थिफ्ट सोसाइटी लिमिटेड लाहौर के दावों का काम क्लेमस आर्गैनाइजेशन द्वारा होता है। इस सोसाइटी के खिलाफ दिये गये किसी भी दावे का फैसला नहीं हुआ है।